

पूरा करने के लिए कोई समय-सीमा निर्धारित की है ;

(ख) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है और निश्चित कार्यक्रम के अनुसार पुल के निर्माण कार्य में कितनी प्रगति हुई है ;

(ग) यदि पुल का निर्माण कार्य सन्तोष-पूर्ण ढंग से प्रगति नहीं कर रहा है, तो इसकी जिम्मेदारी सरकार पर है या ठेकेदार पर ; और

(घ) यदि विलम्ब के लिए कोई अन्य व्यक्ति जिम्मेदार है, तो सरकार का विचार इस सम्बन्ध में क्या उपचारार्थक कार्यवाही करने का है और ऊपरी पुल का निर्माण कब तक पूरा हो जाने की सम्भावना है ?

संसद कार्य और पोतपरिवहन मन्त्री (श्री राज बहादुर) : (क) में (घ). सभवतय तथा माननीय सदस्य डुमरियाघाट में राष्ट्रीय राज मार्ग 28 पर गडक पुल के निर्माण का उल्लेख कर रहे हैं। संविदा पत्र में कार्य को पूरा करने की मूल निर्धारित तिथि 31-11-1967 दी गई थी। परन्तु पूरा करने की यह तिथि बाद में बढ़ाकर 31-12-1970 कर दी गई थी क्योंकि कुओ को गलाने में कुछ कठिनाइयाँ आईं। परन्तु ठेकेदार अभी तक कार्य को पूरा करने में सफल नहीं हो सका है। राज्य लोक निर्माण विभाग ने सूचना दी है कि पुल के 1972 के अन्त तक पूरा हो जाने की सम्भावना है। इस और विलम्ब का कारण आंशिक रूप से ठेकेदार द्वारा तेजी से कुछ गलाने के कार्य में साधनों और उपकरणों का अपयुक्त उपयोग करना है और आंशिक रूप से नदी के पुल में जटिल भटियार स्तर का होना और एक कुएँ में अत्यधिक भुकाव का आना है जिसको सुधारना केवल कठिन ही न था अपितु यह काम समय लगने वाला भी था। तथापि ठेकेदार को यथाशीघ्र कार्य पूरा करने के लिए कहा जा रहा है और पुल को शीघ्र पूरा करने के लिए निरन्तर निगरानी रखी जा रही है।

### Smuggling at Bombay, Madras and Calcutta Ports

\*115. SHRI SAMINATHAN : Will the Minister of FINANCE be pleased to state :

(a) the total value of contraband cargo captured by the Customs and Excise Authorities during the last three months from the ports of Bombay, Madras and Calcutta ;

(b) the names of foreign countries involved in such activities : and

(c) the details of preventive measures adopted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The total value of the goods seized at Bombay, Madras and Calcutta by Customs and Central Excise Authorities during the period from December, 1970 to February, 1971 was Rs. 328 lakhs.

(b) The Government is not aware about the involvement of foreign Countries in such activities.

(c) The following measures have been taken to prevent smuggling of contraband goods. Systematic collection and follow-up of information, keeping a watchful eye on the suspected smugglers, rummaging of suspected vessels or aircraft and patrolling of vulnerable sectors along the coast and the land frontiers. Some senior officers of the rank of Collectors of Customs, Additional Collectors of Customs and Assistant Collectors of Customs have been posted in vulnerable areas to look after anti-smuggling work exclusively. Customs Act, 1962 has been amended making additional provisions to take special measures for the purpose of checking illegal import and export of certain commodities and facilitating their detention. The position is also reviewed frequently in the light of the information collected, for suitable action.

### Development of Cambay Port

\*116. SHRI PRAVINSINH SOLANKI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any plan to develop Cambay Port on the Western Coast of India; and

(b) if so, the details thereof ?

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR) :**

(a) Ports other than the major ports figure in the concurrent list of the Constitution. The executive responsibility for their development vests in the State Governments concerned. The Government of Gujarat, who are concerned with the development of the Cambay Port, have reported that there is no plan to develop this port

(b) Does not arise.

**Closure of Educational Institutions in  
West Bengal**

\*117. **SHRI TRIDIB CHOUDHURI :**  
Will the Minister of EDUCATION AND  
SOCIAL WELFARE be pleased to state :

(a) the number of colleges, higher secondary schools, engineering and other educational institutions in West Bengal that have remained closed till now on account of violent disturbances or activities of political extremists ; and

(b) what steps have Government taken to have them reopened and how many closed educational institutions that were opened recently have closed down again ?

**THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI  
SIDDHARTHA SHANKAR RAY) :** (a) and  
(b). According to the information available in the Education Directorate, Government of West Bengal, the primary section of an experimental college attached to a training college, one Junior Basic Training Institute, two Training Institutions, one hundred and nine non-Government Secondary Schools, thirteen Government Secondary Schools, three Government-sponsored Secondary Schools, two Government Degree Colleges in Arts and Science, about twenty-five private and Government-sponsored Colleges in Arts and Science, two Engineering Degree Colleges, nineteen polytechnics and six Junior Technical Schools were raided by extremists on different occasions. These raids forced the institutions concerned to close down for various periods of time. One Government school, one Government-sponsored school, eightyfour non-Government Secondary Schools are reported to have been closed down again after reopening. Two Government colleges in Arts and Science and one

Government Engineering Degree College have not reopened after they were closed down due to violent incidents in December, 1970. The Government Post-Graduate college for Physical Education has also been closed for several weeks due to attack by extremists.

The Government of West Bengal have been trying to put down lawlessness and wherever it has been possible to restore normal conditions, the educational institutions have reopened.

**India's Earnings from Tourism**

\*118. **SHRI R. S. PANDEY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that India's share in world earnings from tourism is insignificant ;

(b) if so, the reasons therefor ; and

(c) whether the Centre-State relations are *inter alia* the main hurdle in the progress of tourism in India ?

**THE MINISTER OF TOURISM AND  
CIVIL AVIATION (DR. KARAN SINGH) :**  
(a) and (b). India's share in world earnings from tourism, although growing in absolute terms, is still small for the following reasons:

(i) The high cost of reaching India from the major tourist traffic generating countries of the world.

(ii) Inadequate availability of infrastructural facilities like accommodation and internal transportation.

(c) No, Sir.

**Reservations of Posts for Scheduled Castes/  
Scheduled Tribes in Nationalised Banks**

156. **SHRI SOMCHAND SOLANKI :**  
Will the Minister of FINANCE be pleased to state :

(a) the number of clerks, peons and officers belonging to the Scheduled Castes and Scheduled Tribes working in the nationalised banks at present in different States ; and

(b) whether the percentage of reservation for Scheduled Castes and Scheduled Tribes has been observed in the nationalised banks during the year 1970 and if not, the reasons thereof ?